

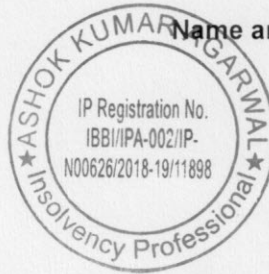
Ashok Kumar Agarwal  
Insolvency Professional  
IP Registration No. : IBBI/IPA-002  
/IP-N00626/2018-2019/11898

Ashwini- D/4  
Neelachal Abasan Co-operative Society Limited  
98 Rajdanga Gold Park, Kasba, E.K.T.  
Kolkata 700 107  
(M): +91 98310 60452  
Email : ashok.agarwal@singhiipsolutions.com

In the matter :  
Before  
National Company Law Tribunal, Kolkata Bench, Kolkata  
In  
C.P. (IB) No. 980/KB/2018  
Union Bank of India ..... Financial Creditor  
-vs-  
P K S Limited ..... Corporate Debtor

LIST SHOWING DETAILS OF SECURED FINANCIAL CREDITORS / STAKEHOLDERS OF P K S LIMITED -THE CORPORATE DEBTOR (CIN: U63090WB1982PLC035099), NOW UNDER LIQUIDATION) AS ON 31.10.2022

Sl. No.	Details of Secured Financial Creditors	Claim Received (Amount in Rs.)	Claim Admitted (Amount in Rs.)
1.	Union Bank of India	405,27,17,162.08	405,27,17,162.08
2.	State Bank of India	366,48,79,591.71	364,23,15,667.85
3.	Punjab National Bank	249,98,37,857.66	249,98,37,857.66
4.	State Trading Corporation of India Limited	146,07,33,903.00	146,07,33,903.00
	Total	1167,81,68,514.45	1165,56,04,590.59



Name and Signature of the Liquidator

ASHOK KUMAR AGARWAL  
Insolvency Professional

Liquidator appointed for P K S Limited

IP Registration No. : IBBI/IPA-002/IP-N00626/2018-2019/11898

Date : 31.10.2022  
Place : Kolkata